

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

NOTICE

Subject: Resumption of Hearing in Physical-Mode w.e.f 1.9.2022

On account of the outbreak of Covid-19 Pandemic, the Commission, in terms of Notice dated 30.4.2020, has been hearing the cases filed before it through Video-conferencing. At present, there is considerable control over the spread of Covid-19. Accordingly, the Commission has decided to resume the hearing of cases in physical mode w.e.f 1.9.2022.

This is for information of all concerned.

Sd/-
Secretary